

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 111/17 in CP(IB) No.51/BB/ 17	-	Memo for with-drawal	Rule 6(2) of IB	Dimension Data Pvt. Ltd. Vs Corporation Bank Ltd.

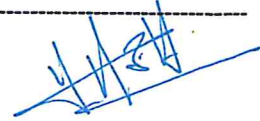
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

DORÉ LAJ
Ph: 9743897941

for operational
creditor



ORDER

Matter is listed to today on the memo filed by counsel for petitioner . Already counsel filed IA 111/17 seeking for restoration of the main petition. IA 111/17 is taken up today. Counsel filed memo of withdrawal to permit the petitioner to withdraw IA 111/17, on the ground the claim of the petitioner was satisfied by the corporate debtor. Memo is recorded. Permission is granted to withdraw IA 111/17. Accordingly IA 111/17 is dismissed as withdrawn.


MEMBER(J)


MEMBER(T)